

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2016**

**Dated: 7<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Sihor Steel Rerolling Mills Association ... Appellant(s)  
Vs. .... Respondent(s)  
Gujarat Electricity Regulatory Commission & Ors.**

Counsel for the Appellant(s) : Ms. Nitish Ojha

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Ranjitha Ramachandran  
Mr. Anushree Bardhan  
Mr. Polkit Agarwal for R-2 & R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on  
**29.08.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*